

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 5691 of 2020

.....

2/09.09.2020 Learned counsel for the petitioner prays to ignore the defect and take up the matter on merits.

Defects stand ignored.

Call for the case diary from the court concerned and put up after receipt of the same.

(Ananda Sen, J)

Mukund/-